IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.9811 of 2020

Shashi Kumar Sahu .... …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Judicial Commissioner-XXI, Ranchi wherein the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined sixteen out of seventeen witnesses.

In view of the said report, four months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)

Animesh/